To

All Cadre Controlling Authorities Under CBIC
All Directorates

Subject: Strengthening of administration- Periodic review of Central Government Employees under Fundamental Rule (FR) 56 (J)/(1) and Rule 48 of CCS (pension) Rules, 1972-reg.

Sir/Madam,

Kindly refer to the Board's letter of even no. dated 11th August, 2017, 10th April, 2018 and 24th July, 2019 (Copy enclosed) on the subject cited above.

2. As per DOPTs latest guidelines, the periodic reviews is to be done in letter and spirit for strengthening of administration under Fundamental Rule (FR) 56 (j)/(1) and Rule 48 of CCS (pension) rules, 1972. Therefore reports in respect of Group “A” officers (Non- IRS) is required as per prescribed format on monthly basis.

3. It is requested to furnish a report to the Board in the prescribed format (as enclosed) by 1st day of every Month.

Encl.: As above.

Your's faithfully

(Nagendra Kumar)
Under Secretary to the Government of India
Tel. No. 011-23095584

Copy to: DG, Systems for uploading on the website of CBIC.
# Review of Mechanisms to ensure probity among Government Servants-Reports under Fundamental Rule(FR) 56(j) / (I) & Rule 48 of CCS(Pension), Rules 1972

(For ending of the Month of ............., 2019)

<table>
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<tr>
<th>S.No.</th>
<th>CCA</th>
<th>Total no. of the officers to be reviewed under FR 56(j)</th>
<th>No. of Officers Reviewed under FR 56(j)</th>
<th>No. of posts declared as Sensitive posts</th>
<th>No. of persons occupying sensitive posts beyond 3 years</th>
<th>No. of officers agains whom FR 56(j) invoked/recommended</th>
<th>Total no. of officers retired prematurely under FR 56(j)</th>
<th>Total no. of officers dismissed</th>
<th>No. of cases where pension cut has been made</th>
<th>No. of cases of deemed resignation</th>
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F.No. A 60011/38/2015-Ad.II B(Pt.)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

New Delhi, The 24th July, 2019

To

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All Directorates

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It is requested to furnish a report to the Board in the prescribed format (as enclosed) by 10th day of each month starting from 10th August, 2019.

Encl. : As above.

Your's faithfully

(Nagendra Kumar)
Under Secretary to the Government of India
Tel. No. 011-23095584

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